

(c) The information regarding total capital involved and the respective shares of public and private sectors in the total is not maintained in the Secretariat for Industrial Approvals of the Department of Industrial Development.

(d) & (e). It is difficult to define "capital flight" in precise terms. So far as it may mean industrial undertakings shifting their fixed assets, or location, from that sanctioned originally under their licences granted under the ID&R Act 1951 any such

transfer of fixed assets or location has to be with the concurrence of the State Governments involved. Obviously, therefore, no transfer of fixed capital assets can occur, or is permitted, without the approval of the State Governments.

During the period 1976-1979, the Department of Industrial Development permitted only two changes of locations, under the above-mentioned guidelines, from West Bengal to other States particulars of which are as follows:—

Sl. No.	Name of the Party	Item of manufacture	Present location	Proposed location	Date of approval
1	M/s. Usha Telehoist Ltd., 14, Princep Street, Calcutta-700024	Truck-mounted load luggers	Chandanagar, Dist. Budge Budge (West Bengal)	Tehsil Sahibabad Dist. Ghaziabad (U.P.)	6-9-1978
2	M/s. Garden Reach Shipbuilders & Engineers Ltd., 43/46, Garden Reach, Calcutta.	Road Rollers (Shifting of part capacity)	Calcutta (W.B.)	Nagpur (Maharashtra)	17-12-1979

### Review of Jaguar deal

264. SHRI P. K. KODIYAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to review the Jaguar deal with Britain;

(b) if so, the reasons for such a review;

(c) what is the up to date progress in implementing the Jaguar deal; and

(d) how much money has been so far spent in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). The Government have not yet ordered a review of the Jaguar Programme.

(c) The progress in the implementation of the programme so far is in accordance with the agreed schedule.

(d) It will not be in the public interest to disclose these details.

### Settlement between Management and Employees Union of Bharat Heavy Plate & Vessels Ltd.

265. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether any Memorandum of Settlement had been reached between the management and the Employees Union of Bharat Heavy Plate & Vessels Ltd., Vishakhapatnam, in the year 1978;

(b) if so, what are the terms of such a settlement;

(c) whether Government have approved it; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir. The settlement was reached on 24-8-1978.

(b) The terms of settlement correspond to Government guidelines in this respect, the benefit accorded is approximately 10 to 11 per cent over the present pay and includes other benefits such as Leave Travel concession, encashment of leave, festival advance and advance towards bonus.

(c) Yes, Sir. It was approved on 3-9-1979.

(d) Does not arise.

**All India Symposium of Young Scientists held in New Delhi**

266. SHRI NIREN GHOSH: Will the PRIME MINISTER be pleased to state:

(a) what were the decisions and recommendations of the four day All India Symposium of Young Scientists held in New Delhi in the first week of February; 1980; and

(b) the reaction of Government towards these suggestions?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Conclusions and future action suggested at the four-day All-India symposium on Management of Indian Science for Development and Self-reliance organised by the Society of Young Scientists as received by the Government is given in the enclosed Statement.

(b) The suggestions are largely of a general nature which have been noted. Based on the objectives of the Symposium, several further studies are to be carried out by Groups of young scientists for formulating concrete proposals; these proposals

have not yet been received by the Government.

**Statement**

ALL-INDIA SYMPOSIUM ON MANAGEMENT OF INDIAN SCIENCE FOR DEVELOPMENT & SELF-RELIANCE FEBRUARY 6—9, 1980 NEW DELHI

**CONCLUSIONS & FUTURE ACTION**

Organised By: SOCIETY OF YOUNG SCIENTISTS AT—ALL INDIA INSTITUTE OF MEDICAL SCIENCES

AT-ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The four day symposium on 'Management of Indian Science for Development & Self-Reliance' organised by the Society of Young Scientists concluded on Saturday, 9th February, 1980. More than 200 Scientists, planners, administrators, social workers and other actively discussed the state of affairs of our S & T and its contribution to development. Though the scientists expressed great satisfaction and pride on the growth of S & T in several areas it was realised that this growth has not been able to deliver goods to the people because of several reasons. More than 90 papers were read in the areas ranging from Science Policy, Planning for Development, Rational utilization on Natural Resources, Health care system, to management of Research in R & D Institutions and the democratization of decision making process at all levels. The scientists positively discussed these issues in their effort to scientifically analyze the problems and seek solutions to these.

The young scientists questioned the existing model of development in the post-independence era. It was generally agreed that the present model of development is essentially a legacy of the colonial model of the pre-independence era where the interest of colonial masters was primary. It was felt that we have to recreate alternate models of development, in all the fields of Health, Agriculture, Education, Judiciary & Industry etc.,